

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).2798/2010

(From the judgement and order dated 24/11/2009 in
of The HIGH COURT OF KERALA AT ERNAKULAM)

WP No. 33013/2009

K.N. GOVINDAN KUTTY MENON

Petitioner(s)

VERSUS

C.D. SHAJI

Respondent(s)

Date: 14/11/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM
HON'BLE MR. JUSTICE J. CHELAMESWARFor Petitioner(s) Mr. Prasanth P.,Adv.
Ms. Prachi Bajpai,Adv.
Mr. S.K.Balachandran,Adv.
Mr. T. Harish Kumar,Adv.For Respondent(s) Mr. V. Giri,Sr.Adv.(AC)
Mr. Mohammed Sadique T.A.,Adv.UPON hearing counsel the Court made the following
O R D E R

List on next Monday i.e. 21st November, 2011.

[Madhu Bala]
Sr.PA[Savita Sainani]
Court Master